

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI DINSHA J. PATEL): (a) The Government of India on 23rd February, 2006 offered 55 blocks comprising 24 deepwater, 6 shallow water and 25 onshore blocks.

(b) The Bid Evaluation Criteria (BEC) for NELP-VI provide a quantitative evaluation criteria with points allocated to technical capability, work programme and fiscal package offered to the Government. In addition, the bidders are required to confirm to carry out mandatory 2D seismic data acquisition, processing and interpretation as stipulated against each of the 55 blocks. The technical capability of only the designated operator will be taken for evaluation. The financial capability of the bidders is based on a qualifying criteria linked to the network of the bidding companies.

(c) to (f) The officers from Ministry of Petroleum & Natural Gas and Directorate General of Hydrocarbons (DGH) were deputed for holding promotional road shows at various international locations having concentration of exploration and production companies and other potential investors. Technical officers of DGH were also deputed to man the data centres to facilitate review of data by companies of the blocks on offer and also provide clarifications sought by the companies. No officer was deputed for studying various aspects of NELP-VI. This Ministry has received an anonymous complaint alleging favouritism against certain set of DGH officials. 18 officials of DGH were deputed for promotional road shows manning data centres. The officials deputed by DGH for various data centres have relevant qualifications/experience.

Supply of gas to Dhoalpur Combined Cycle Project

†3282. SHRI LALIT KISHORE CHATURVEDI: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) by when the gas would be provided for Dhoalpur Combined Cycle Project;

(b) the quantity of the gas to be provided and from where the same would be provided;

(c) the price of the gas; and

(d) the scheme to ensure the availability of Gas?

† Original notice of the question was received in Hindi.

[16 May, 2006]

RAJYA SABHA

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI DINSHA J. PATEL): (a) and (b) Oil and Natural Gas Corporation Limited (ONGC) has signed a Gas Sales Agreement (GSA) with Rajasthan Rajya Vidyut Utpadan Nigam Limited (RRVUNL) on 31.10.2005 for supply of 1.5 million standard cubic metres per day (MMSCMD) gas for Dhoalpur Combined Cycle Power Project. As per the Agreement, the gas supply is to commence on the Delivery Commencement Date (to be mutually agreed) or August 01, 2007, whichever is later. ONGC has agreed to supply 15. MMSCMD gas from PMT-JV out of its share of additional gas from the expansion plans of Tapti field under New Revised Plan of Development (NRPOD) expected to be available post-monsoon 2007. This gas will be delivered at ONGC's Hazira Gas Processing Terminal.

(c) and (d) The gas will be sold @ US\$ 4.60/Million British Thermal Unit (MMBTU) ex-Hazira including royalty but excluding sales tax & all other levies and transportation charges. Gas Transmission Agreement has been signed between GAIL(India) Limited and RRVUNL on 12.4.2006 for transportation of gas from Hazira (delivery point) to RRVUNL plant site at Dhoalpur.

Price of Kerosene oil

3283. SHRI TARIQ ANWAR: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether it is a fact that the price of kerosene oil has increased too much in the country during the last three years;

(b) if so, the details thereof; and

(c) whether Government are looking for some substitute in place of kerosene oil?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI DINSHA J. PATEL): (a) No, Sir.

(b) Does not arise in view of (a) above.

(c) No, Sir.